## Report and Accounts (2009-10) of the Scooters India Limited, Lucknow and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-eighth Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 3237/15/10]

## REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA ON THE ISSUE OF LICENCES AND ALLOCATION OF 2G SPECTRUM

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2010: Report No.19 of 2010-11: Union Government (Civil) - Performance Audit Report on the Issue of Licences and Allocation of 2G Spectrum by the Department of Telecommunications, Ministry of Communications and Information Technology.

[Placed in Library. See No. L.T. 3186/15/10]

## REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

PROF. RAM GOPAL YADAV (Uttar Pradesh): Sir, I lay on the Table, a copy of the Sixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas on Action Taken by the Government on the recommendations contained in its Twenty-third Report (Fourteenth Lok Sabha) on the subject 'Oil Refineries – A Critique'.

## REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I lay on the Table, a copy of the Tenth